

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 191
TO BE ANSWERED ON 07.12.2022**

ENCROACHMENT OF RAILWAY LANDS

†191. SHRI HAJI FAZLUR REHMAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether major portions of railway lands have been encroached upon in various parts of the country including Northern Railway;**
- (b) if so, the details thereof;**
- (c) whether the Minister of Railways has received any complaints regarding encroachment/illegal permission of the railway lands in Saharanpur;**
- (d) if so, the details thereof; and**
- (e) the measures initiated by the Railways to remove the said encroachments?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) & (b): As on 31.03.2022, out of 4.86 lakh hectare of Railway land, a total of 782.81 hectare (0.16%) of Railway land is under encroachment in various parts of the country which also includes 157.89 Ha area of Northern Railway.

(c) & (d): One complaint regarding encroachment of Railway land of old narrow gauge line between Manani – Saharanpur (which is not existing at present) has been received.

(e): Action has been taken for joint demarcation of the said location with revenue officers of Saharanpur to identify encroachments.
